

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 24th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 257/2023 IA No. 814 & 815/2023	Narappa Manohar Reddy Vs Pankaj Srivastava WITH	Mr. K Dushyantha Kumar, PCS	Mr. Abhishek Anand
2	Comp App (AT) (CH) (Ins) No. 261/2023 For Stay IA No. 822 & 823/2023	Narappa Manohar Reddy Vs Pankaj Srivastava	Mr. K Dushyantha Kumar, PCS	Mr. Abhishek Anand

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) No. 62/2023	G. Rajendran Vs Naargo Industries Pvt Ltd & 7 Ors. WITH	Mr. Cibi Vishnu	
4	Comp App (AT) (CH) No. 63/2023	G. Rajendran Vs CRI Infrastructures India Pvt. Ltd. & 5 Ors. WITH	Mr. Cibi Vishnu	
5	Comp App (AT) (CH) No. 64/2023	G. Rajendran Vs G4 Investments India Pvt Ltd & 5 Ors. WITH	Mr. Cibi Vishnu	
6	Comp App (AT) (CH) No. 65/2023	G. Rajendran Vs CRI Pumps Pvt Ltd & 8 Ors.	Mr. Cibi Vishnu	

7	Comp App (AT) (CH) (Ins) No. 275/2023 For Condone Delay IA No. 849/2023 For Stay IA No. 850/2023	Ashqie Ponnamparamabath & Anr. Vs Vibin Vincent, Liquidator of Koyenco Autos Pvt. Ltd.	Mr. Eshwar S	
8	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	M/s Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	
9	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai For Caveator

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 183/2021 (CA (AT) (Ins) No. 1093/2020)	Milestone Pvt Equity Fund & Anr. Vs M/s Rasaa Foods Private Limited & 5 Ors.	Mr. Shashank Agarwal	Mr. Aditya Verma- R1 Ms. Devanshi Singh- R3
11	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani Resolution Professional Lanco Amarkantak Power Ltd Vs M/S NRSKS Mines and Minerals Pvt Ltd	Mr. Ramakant Rai	Mr. Mohit Chaudhary
12	TA (AT) No. 250/2021 (CA (AT) (Ins) No. 912/2020)	Mrs. Shashikala Indermal Jain Vs Mr. Tadikonda Abhishek Emmanuel	Kairav Anil Trivedi, PCS	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan Liquidator of Goodwin Packpet Private Limited Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	

14	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 To Dispense IA No.359/2022	Telangana State Trade Promotion Corporation Ltd Vs AP Gems & Jewellery Park Private Limited and 2 Ors.	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan-R2 Mr. P Soma Shekar Reddy- R3
15	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	
16	Comp App (AT) (CH) (Ins) No. 156/2023 For Stay IA No. 516/2023	Konala Pedi Reddy Vs Gauri Agrotech Products Pvt Ltd & 2 Ors.	Mr. Adithya Reddy	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
18	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 Urgent Hearing IA No.203/2021 For Stay IA No.902/2022	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9
19	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
20	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana

WITH

21	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
22	Comp App (AT) (CH) (Ins) No.25/2021 For Condone Delay IA No. 58/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
23	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
24	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
25	Comp App (AT) (CH) (Ins) No.160/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd. WITH	Mr Anant Merathia	Mr. R Madhanagopal
26	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	Mr. R Madana Gopal	Mr Anant Merathia
27	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
28	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
29	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3

30	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar
31	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar
32	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500